

Crisis in small Scale Industries of West Bengal

4511. SHRI KRISHNA CHANDRA HALDER : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware about the fact that the small scale unit of West Bengal are facing crisis due to inadequate raw materials supplied by the Central Government and the orders from the public sector undertakings ;

(b) whether Government are also aware that the public sector undertakings are violating the norms of the Bureau of Public Enterprises; and

(c) the action taken by Government to save the small scale industries of West Bengal in details ?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATTIWARI) : (a) While there is some shortage of pig iron, certain categories of steel items and hard coke in the country due to reduced availability, which has affected small scale units all over the country including those in West Bengal, the central public sector undertakings in West Bengal have been continuously providing order support to the small scale and ancillary units in West Bengal.

(b) No specific complaints regarding the violation of BPE guidelines by the central public sector enterprises located in West Bengal have been received. However, two associations from West Bengal brought certain cases of hardships felt by some tiny and small scale units with one of the central public sector undertakings.

(c) In the case of the raw materials efforts are being made to increase the availability of raw materials to small scale units through the following steps :

(i) As a result of liberalisation of import policy some categories of iron & steel, in short supply, have been placed under OGL for actual users.

(ii) The import of pig iron has been recently canalised through Steel Authority of India Ltd. and proposals are under way for import to meet the shortfall in demand and supply.

(iii) Steps are also being taken to make the availability of hard-coke easier by removing the movement bottlenecks.

As regards the cases of hardship referred to by the two associations, the matter has been already taken up with the concerned public sector enterprise for finding a suitable solution.

Allotment of Higher Type of Accommodation to R.E.P.F. Office Staff, Delhi

4512. SHRI RASABEHARI BEHERA: Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that some employees of the Central/Regional Provident Fund Offices, New Delhi were allotted higher type of accommodation in the staff colony named Bhavishya Nidhi Enclave, Malviya Nagar, New Delhi;

(b) whether one of the condition of allotment of higher type accommodation was that the allottees will have to pay standard rent fixed for that accommodation;

(c) is it also a fact that the standard rent was provisionally been fixed long back but the same has not been deducted so far from their salary ; and

(d) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY) : The Employees' Provident Fund authorities have stated as follows :—

(a) Yes, Sir.

(b) to (d). It has since been decided that the rent chargeable in all cases of allotment of higher type of accommodation may be 10% of the minimum of the scale of pay of the group entitled to the relevant type of accommodation plus C.C.A. or 10% of the actual pay plus C.C.A. whichever is higher.

छावनी बोर्डों में चुनाव

4513. श्री समीनद्दीन : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) देश में ऐसे छावनी बोर्डों की संख्या क्या है जहां जनवरी, 1980 से 31 जुलाई, 1981 के बीच चुनाव हुए थे और ऐसे छावनी बोर्डों की संख्या क्या है जहां अभी चुनाव होने बाकी हैं; और

(ख) बनारस, झानापुर और रामगढ़ छावनी बोर्डों के चुने गए ऐसे सदस्यों सदस्यों की अलग-अलग संख्या क्या है जिन्होंने उपर्युक्त अवधि के दौरान हिन्दी, उर्दू और अंग्रेजी में शपथ ली?

रक्षा मंत्रालय में राज्य सचिव (श्री शिवराज वो० पाटिल):

(क) जनवरी 1980 से जुलाई 1981 के दौरान देश में 30 छावनी बोर्डों में चुनाव हुए थे। श्रेय 32 छावनी बोर्डों में चुनाव की बारी, 31 जुलाई,

1981 के बाद तथा बोर्ड के सदस्यों का मौजूदा कार्यकाल समाप्त होने पर प्राती है; और

(ख) इस बारे में ब्योरा इस प्रकार है :—

छावनी का नाम	चुने गये सदस्यों की कुल संख्या	चुने गये उन सदस्यों की संख्या जिन्होंने निम्नलिखित में शपथ ली।		
		हिन्दी	उर्दू	अंग्रेजी
बनारस	5	2	—	3
दानापुर	7	3	—	3
रायमह	7	5	—	2

Appointment of Casual Labour in CSIR

4514. SHRI TRILOK CHAND : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Council of Scientific and Industrial Research has appointed casual labourers recently; if so, whether they were taken from Employment Exchange, if not the reasons therefor ;

(b) whether full quota of reservation for Scheduled Castes/Scheduled Tribes has been provided in these appointments, if so, the total number of posts filled and the number of Scheduled Castes/Scheduled Tribes taken, if not, the reasons therefor; and

(c) in case the appointments have been made from amongst candidates called for interview from open market and not from employment exchange, the action taken to check this irregularity ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C.P.N. SINGH).: (a) to (c). As a general policy, casual labourers are not engaged for work of a regular nature, but engaged only for work of a seasonal nature or of short duration. They are not taken from the Employment Exchange as their services are required for short spells as and when the need arises. Government Orders for reservation of Scheduled Castes/Scheduled Tribes came into force in July,

1981 for casual labour. Since then, 6 persons have been appointed as casual labourers ; out of them one belongs to the Scheduled Caste meeting the reservation quota.

China's Entrenchment in Aksai Chin and Deployment of Missiles in Sinkiang and Gilgit

4515. SHRI RAM VILAS PASWAN : SHRI RASHEED MASOOD : SHRI SUBHASH CHANDRA BOSE ALLURI : SHRI BALASAHEB VIKHE PATIL :

Will the Minister of DEFENCE be pleased to state:

(a) whether attention of Government has been drawn to the Press report (Tribunal 14-8-81) quoting a book 'Kashmir Problems and Politics' disclosing China's entrenchment in Aksai Chin and deployment of missiles at three places in the Sinkiang province and the Gilgit Agency area; and

(b) if so, reaction of Government with regard thereto in the context of recent talks held with Chinese Prime Minister to normalise relations between India and China ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Government